

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3289
ANSWERED ON:14.12.2011
SEXUAL HARASSMENT
Sampath Shri Anirudhan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any complaint has been registered by cabin crew of Air India charters Limited about sexual harassment;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard and to reduce such incidents in general?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a)and(b): Yes, Madam. In October,2008, two cases have been referred. Based on the Report of the Complaints Committee for prevention of sexual harassment of Women employees, the services of a male employee were terminated in December, 2009, while one case has been closed on completion of the enquiry.

(c): Regional Complaints Committee for prevention of sexual harassment have been set up with senior representatives from Air India and Air India Charter Ltd. In July 2011, a senior lady Captain has been appointed as In-Charge of Women's Cell to deal with all related matters.